

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
38, MG Marg Civil Lines, Old Red Building, Allahabad-211001
Regional Branch, Allahabad

Dated: 30/12/2016

To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. A/71182/2016-SMIBRI dated 29/12/2016

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 35-C(1) of the Central Excise and Salt Act, 1944.


Asstt. Registrar

Application	Appeal	Name and Address of Appellant
	E/3291/2009	AMBITIOUS LAMINATORS (P) LTD. G-19, Sector-3, Noida

Name and Address of
Respondent

-C.C.E. NOIDA
C-56/42, Sector-62, Noida-201307

Copy To

3 Advocate(s) / Consultant(s):

S. D. GAUR
SB-108, SHASTRI NAGAR,
GHAZIABAD,
UTTAR PRADESH

4 Bar Association, CESTAT, Allahabad

5 Director Publications, Customs, Excise. I.P. Estate, Delhi

6 M/s Centax Publications Pvt. Ltd., 1512-B, Bhitishm Pitamah Marg, New Delhi-3

7 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyaram Street, T. Nagar, Chennai-17

8 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005

9 LAWCRUX Advisors Pvt. Ltd., LAW House, I-8, Sector-10, Faridabad 121003 (Haryana)

10 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070

11 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 38

12 The ICAI society, 52, Nagarjuna Hill, Punjagutta Hyderabad.-500082

13 M/S Knowledge Processing Pvt. Ltd.(taxmanagementindia.com), FF-19, 1st Floor, Cross River Mall, CBD Ground, Near Karkardooma Court, Delhi-110032

14 C.D.R. 15 Office Copy 16 Guard File


Asstt. Registrar

IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL
REGIONAL BENCH: ALLAHABAD
COURT No. I

APPEAL No.E/3291/2009-EX [SM]

(Arising out of Order-in-Appeal No. 288-CE/APPL/NOIDA/09 dated
30/09/2009 passed by Commissioner of Central Excise & Customs
(Appeals), Noida)

M/s Ambitious Laminators (P) Ltd.

Appellant

Vs.

Commissioner of Central Excise, Noida

Respondent

Appearance:

None

Shri D.K. Deb, Assistant Commissioner (AR),

for Appellant
for Respondent

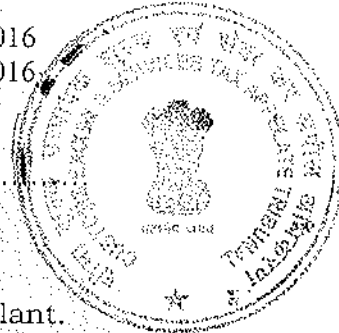
CORAM:

Hon'ble Mr. Anil G. Shakkarwar, Member (Technical)

Date of Hearing : 29/12/2016
Date of Decision : 29/12/2016

FINAL ORDER NO- 71182/2016

Per: Anil G. Shakkarwar



- List revised. None present for the appellant.
2. It may be mentioned that as per maxim, VIALATIBUS
ET NON DORMIENTIBUS JURA SUB VENIUNT, law helps
those who are vigilant and not those who go to sleep.
3. The appeal is dismissed for default.

(Dictated in Court)

प्रमाणित प्रति / Certified True Copy

(Anil G. Shakkarwar)
Member (Technical)

सहायक पंजीकार / Asstt. Registrar
सीमा शुल्क, उत्पाद शुल्क एवं सेवा कर
अपील अधिकरण / (C.E.S.T.A.T.)
38, एम. जी. मार्ग, इलाहाबाद-211001
38, M. G. MARG, ALLAHABAD-211001

akp